

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 467 OF 2016 IN DFR NO. 946 OF 2016**

**Dated: 31<sup>st</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Chhattisgarh State Power Distribution Co. Ltd., ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Proxy counsel for  
Ms. Suparna Srivastava**

**ORDER**

**IA NO. 467 OF 2016  
*(Appl. for condonation of delay in refiling)***

Issue notice to the respondents returnable on 29.09.2016. Dasti, in addition, is permitted.

List the matter on **29.09.2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

mk/ss